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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI




ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/204/2016  
NAME OF THE PETITIONER(S) : Alagurajan  
NAME OF THE RESPONDENT(S) : Cheran Hotels Private Limited and 8 Others  
UNDER SECTION : 241/242

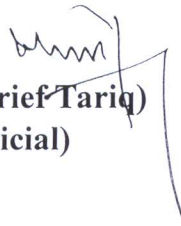
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) Cibi Vishnu Anant . M T.V.P. Sai Vihari	Counsel for Petitioner	G. V. P. Sai Vihari
(2) S. Aravindan	For for Madh & Associates Counsel for R1-3, 8 & 9	
3) K. RAMASAMY & G.V. MOHAN KUMAR	Counsel for Respondent no. 7	
4. M/L. Ramalingam & Associates	Counsel for 4th Respondent	

**ORDER**

Shri T V P Sai Vihari, counsel for petitioner present. Shri S Aravindan, counsel for R1 to R3, R8 & R9, Shri G V Mohan Kumar, counsel for R7 and counsel for R4 are present. Counsel for R4 prayed time for filing counter. Time extended at his request finally. Counsel for petitioner is directed to serve private notice to R5 & R6 and file proof of service by way of affidavit by the next date of hearing. Put up on **16.12.2016** at **10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)